COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 304 OF 2016

Dated: 21st March, 2018

Present: Hon'ble Mr. I. J. Kapoor, Technical Member

Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:

NTPC Ltd. ...Appellant(s)

Vs.

Central Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant(s) : Mr. Shri Venkatesh

Mr. Pratyush Singh

Counsel for the Respondent(s) : Mr. Manu Seshadri

Ms. Neha Garg for R-1

Mr. Pradeep Misra

Mr. Manoj Kr. Sharma for R-2

Mr. R. B. Sharma for R-7

ORDER

As agreed by learned counsel for the parties, list the matter for further hearing on <u>23.05.2018.</u>

(Justice N. K. Patil) Judicial Member (I.J. Kapoor)
Technical Member

mk/vt